

**National Company Law Tribunal**

**Allahabad Bench**

**Allahabad**

**CP 91/(ND)/2015**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON 22.09.2016.**

**NAME OF THE COMPANY: Anuradha Aslam Ansari v Aslam  
Carpet Ltd. & Anr.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the  
Companies Act, 1956.**

Sl. No.	Name	Designation	Representation Signature
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- |    |                |                       |  |
|----|----------------|-----------------------|--|
| 1. | Anuradha Aslam | (Plaintiff in person) |  |
| 2. |                |                       |  |

**Order dated 22.09.2016**

**CP No. 91(ND)/2015 Anuradha Aslam Ansari V. Aslam Carpet  
Ltd. & Anr.**

At the request of petitioner in person, matter is ordered to be listed on 06.10.2016. The petitioner shall serve a notice on the respondents also to apprise them that the matter is transferred to this Bench. Both parties shall complete the pleadings and file two additional set of paper books on 06.10.2016.

List the matter on 06.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016